

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3670/2014

New Delhi, this the 29th day of July, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Awadesh Kumar Prajapati,
Aged 40 years,
TGT (Hindi),
S/o Shri Lalu Ram Prajapati,
R/o 14, Shanti Niwas,
Arjun Nagar, Safdarjung Enclave,
New Delhi. .. Applicant

(By Advocate : Shri Nitn Jain)

Versus

1. Government of NCT Delhi,
Through its Secretary,
Department of Education,
New Secretariat, Delhi.
2. Delhi Subordinate Services Selection Board,
F-18, Institutional Area,
Karkardooma, Delhi-110092.
3. Office of Commissioner,
25-D, Mata Sundari Road,
Near Guru Nanak Eye Centre,
New Delhi-110002.
4. Chief Commissioner,
Persons with Disabilities,
Government of India,
6, Bhagwan Dass Road,
New Delhi. .. Respondents

(By Advocate : Shri Vijay Pandita for R-1&2 and
Dr. Ch. Shamsuddin Khan for R-4)

ORDER (Oral)**By Hon'ble Mr. P.K. Basu**

Learned counsel for the applicant states that the applicant wishes to withdraw this O.A. with liberty to approach the appropriate authority. Prayer allowed.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No costs.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/